

**The High Court of Kerala**

Kochi- 682 031  
Dated-22.9.2017

**Proceedings**

High Court establishment-filling up of vacancies in the category of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

---

- Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings No.A6-5331/2017 dated 14.9.2017.  
3. High Court proceedings No.A5-42148/2016 dated 20.9.2017.

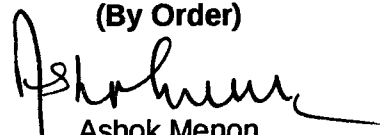
**Order No.A5-807/2016**

1.Sri.Benny Joseph, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month, on temporary basis under the Rule read above, vice Sri.James C, Filing Scrutiny Officer relieved on deputation from the High Court Service as per the High Court proceedings read (2) above. Sri.Benny Joseph will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Smt.Rajani K.S., Section Officer(H.G)/ Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.M.R. Aravindakshan, Filing Scrutiny Officer, High Court, forthwith.

2. Smt.Lekha G.Krishnan, now working as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with a compensatory allowance of Rs.700 per month, is appointed by transfer as Filing Scrutiny Officer, High Court notionally in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month on temporary basis, vice Sri.V.P. Radhakrishna Pillai, Filing Scrutiny Officer promoted as Assistant Registrar as per the High Court proceedings read (3) above. Smt.Lekha G.Krishnan is allowed to continue as Private Secretary to Judge, High Court in higher scale of pay.

3.Smt.Veenadevi M.S., Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month, on temporary basis under the Rule read above, vice Smt.Lekha G.Krishnan (Sl.No.2) allowed to continue as Private Secretary to Judge, High Court. Smt.Veenadevi M.S. will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.Biswajith B, Section Officer / Court Officer, High Court and will take charge as Filing Scrutiny Officer from Smt.Susan Varghese, Filing Scrutiny Officer, High Court, forthwith.

(By Order)

  
Ashok Menon  
Registrar General

(P.t.o)

To

The officers concerned.

The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)

The Sub Treasury Officer, Ernakulam.

The Joint Registrars, High Court

The Deputy Registrar concerned, High Court

The Assistant Registrar concerned, High Court

The Section Heads concerned, High Court

The Confidential Assistants to the Registrars, High Court

The Confidential Assistant to Additional Registrar (General Administration), High Court

The Finance Wing, High Court.

The Filing Section, High Court.

The G (Accounts-I, II & III) Sections, High Court

The I.T. Section, High Court (**For publishing in the High Court Website**)

The A1, A3, and A4 Seats, High Court

The Administrative Records Section, High Court

The File/Stock File.